THE HIGH COURT OF ORISSA: CUTTACK

NOTICE

XXIX-14/2026/ 17719 / Dated: 19.11.2026

In pursuant to the Court's Bid Reference No. XXIX-14/2026/CGHIS/Dated: 01.09.2026, it is hereby notified that United India Insurance Company Limited has been found technically qualified in the evaluation of Technical Bids held on 03.11.2026.

This is for information of all concerned.

By Order

S.R. Pradhan,
Registrar (Judicial)
High Court of Orissa, Cuttack